

(c) and (d). For fresh recruitment and for promotions to various cadres/posts, the Corporation follows Government instructions in regard to reservation of vacancies for Scheduled Castes/Scheduled Tribes. There is a shortfall in reserved vacancies in Class I, Class II and Class III posts. However, the Corporation is making all efforts including special recruitment exercise exclusively for Scheduled Castes/Scheduled Tribes, to complete the backlog. The success of this process will naturally depend on the availability of suitable and sufficient number of candidates, particularly in the Specialists' disciplines.

Repatriation of Dividends

7973. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of COMMERCE be pleased to refer to the reply given on 21 August, 1987 to Unstarred Question No. 4064 regarding Indian Investment in foreign countries and state :

(a) the repatriation of dividends in the last two years;

(b) what per cent of investment does this dividend constitute;

(c) the amount due to be repatriated; and

(d) the reasons for non-repatriation so far ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) As on 31.12.87 the amount of dividend repatriated by joint ventures/wholly owned subsidiaries promoted by Tata Group of Companies amount to Rs. 54.30 lacs.

(b) 6.20%.

(c) 6.16 lakhs.

(d) The State Bank of India, Bahrain stipulated subordination of dividend repatriation till the extinguishment of their liability.

Opening of Bank Branches in Himachal Pradesh

7974. PROF. NARAIN CHAND PARASHAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India had stipulated any dates by which the branches of the State Bank of India, State Bank of Patiala, Punjab National Bank sanctioned for various places in Hamirpur, Bilaspur, Una and Kangra districts of Himachal Pradesh were to be opened during this year 1987-88;

(b) if so, the details thereof and whether the banks have complied with the guidelines and opened the branches; and

(c) if not, the reasons for non-compliance and the likely dates by which the remaining branches would be opened ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (c). Under the current Branch Licensing Policy for 1985-90, Reserve Bank of India has advised all commercial banks including State Bank of India, State Bank of Patiala and Punjab National Bank that the branches at the allotted centres should be opened in a phased manner during the remaining period of the Branch Licensing Policy which is operative upto 31 March, 1990. As such, it is not possible at this stage to indicate the likely date of opening branches by these banks at the remaining allotted centres.

Effect of GNLFF Sponsored Bandh on Banking Services in Darjeeling

7975. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state :

(a) the details of the effects of the Gorkha National Liberation Front sponsored Bandh on the banking services in the Darjeeling District;

(b) whether any banks incurred loss directly due to violent activities during the bandh; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (c). Reports received so far from certain public sector banks indicate that some of their branches in Darjeeling District could not function normally because of Bandh Calls given in